

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR RIVERBANK DEVELOPERS PRIVATE LIMITED OPERATING IN REAL ESTATE DEVELOPMENT INDUSTRY AT PARGANAS SOUTH, KOLKATA, WEST BENGAL (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	Riverbank Developers Private Limited PAN - AADCR7997K CIN - U70101WB2007PTC120037
2.	Address of the registered office	1, New Bata Road P.O - Batanagar, P.S- Maheshtala, Parganas South, Kolkata, West Bengal, India, 700140
3.	URL of website	https://hiland.in/
4.	Details of place where majority of fixed assets are located	The Company has an ongoing project named "Calcutta Riverside" at 1, New Bata Road P.O - Batanagar, P.S- Maheshtala, Parganas South, Kolkata, West Bengal, India, 700140
5.	Installed capacity of main products/services	Not Applicable
6.	Quantity and value of main products/services sold in last financial year	Revenue from operations for financial year ended March 31, 2025 is INR 125 Lakhs
7.	Number of employees/workmen	Number of employees - 16 (as on November 30, 2025)
8.	Further details including last available financial statements (with schedules) of two years, list of creditors, relevant dates for subsequent events of the process are available at:	Refer CIRP tab on https://hiland.in/ or send an email to Riverbankdpl@gmail.com for relevant dates and detailed Expression of Interest
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Refer Expression of Interest (EOI) Process Document available under CIRP tab on https://hiland.in/ or send an email to Riverbankdpl@gmail.com
10.	Last date for receipt of expression of interest	January 16, 2026
11.	Date of issue of provisional list of prospective resolution applicants	January 20, 2026
12.	Last date for submission of objections to provisional list	January 25, 2026
13.	Date of issue of final list of prospective resolution applicants	January 27, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	January 27, 2026 (subject to receipt of Non-Disclosure Agreement by Eligible PRAs)
15.	Last date for submission of resolution plans	February 27, 2026
16.	Process email id to submit Expression of Interest	Riverbankdpl@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Not a MSME

Date: 01 January 2026
Place: Kolkata


Ashish Chhawchharia
(IBBI/IPA-001/IP-P00294/2017-18/10538)
 Resolution Professional (RP)
 Riverbank Developers Private Limited
E: Riverbankdpl@gmail.com
Registered with IBBI:
 Grant Thornton
 Unit 1603&1604, EcoCentre,
 Plot no. 4, Street Number 13, EM Block,
 Sector V, Bidhannagar, Kolkata - 700091,
E: ashish.c@in.gt.com
 AFA valid upto: 31.12.2025
 (Renewal Under Process)